

**Closure Report No. 432/2019  
CBI Vs. Sanjeev Kumar**

**26.09.2020**

**Present: Sh. Umesh Chandra Saxena, Sr. PP for CBI.**

**IO/Insp. H. S. Jangir, CBI, EO-II.**

Matter has been taken up in terms of orders of Hon'ble High Court bearing no. 26/DHC/2020 dated 30.07.2020 and 322/RG/DHC/2020 dated 15.08.2020, through "Hyperlink URL for Conferencing Via Cisco Webex."

**Vide separate order announced today, further investigation is directed in the matter. The original case diary be returned to the IO.**

**IO is directed to file fresh report by the next date of hearing after further investigating the matter.**

**List on 22.12.2020 for report by the IO.**

**A copy of the detailed order be provided to Ld. Counsel for the parties through electronic means.**

Hard copy of this ordersheet be placed on record on the next scheduled day for physical hearings by this Court.

A copy of this order be sent to the Computer Branch to be uploaded on the official website.

**(SUJATA KOHLI)**

District & Sessions Judge-cum-Spl. Judge  
(PC Act)(CBI)/RADC/ND/26.09.2020